

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 506/89

New Delhi this the 22nd day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Central Secretariat Services
(Direct Recruit) Assistants'
Association (represented through
its Vice-President, Shri D.P.S.
Rajesh) S/O Shri K. P. Singh,
R/O C-59, Krishi Vihar,
New Delhi - 110048.

... Applicant

By Advocate Shri A. K. Behra

Versus

Union of India through
Secretary, Department of
Personnel & Training,
North Block,
New Delhi - 110001.

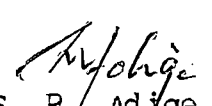
... Respondent

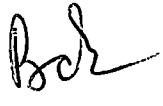
By Advocate Shri P. H. Ramchandani

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

Shri A. K. Behra, learned counsel for the
applicant prays for permission to withdraw this
application and files a copy of the resolution passed
by the executive committee of the applicant association.
Permission accorded. This case is dismissed as
withdrawn.


(S. R. Adige)
Member (A)


(B. C. Saksena)
Vice-Chairman (J)

/as/